

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 127
ANSWERED ON 04.12.2023

DATA ON SHORTAGE OF TECHNICIANS AND STAFF IN MINES

127. SHRI SYED NASIR HUSSAIN:
DR. AMEE YAJNIK:
SHRI NEERAJ DANGI:
SMT. PHULO DEVI NETAM:
SHRI DIGVIJAYA SINGH:

Will the Minister of MINES be pleased to state:

- (a) whether Government has data on the number of technicians and supervisory staff working in various mines in the country;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether there is an acute shortage of technical staff in the mines across the country, if so, the details thereof; and
- (d) the details of the steps being taken by Government to encourage educated and well-trained persons in the mining industry?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) & (b): The provisions for employment of geologists and mining engineers have been incorporated under Chapter VII of the Mineral Conservation and Development Rules, 2017. The provisional average daily employment in mines under the jurisdiction of Indian Bureau of Mines, a subordinate office of Ministry of Mines, during 2022-23 as reported by the lease holders was 1,18,877.

(c): The technical staff are employed by the respective lease holders in accordance with the statutory provisions and as per their requirements.

(d): In order to encourage employment of mining engineers in mines, the Ministry of Mines has amended the Mineral Conservation and Development Rules, 2017 with effect from 03.11.2021 by relaxing the qualification of mining engineers to be employed in mines. Subsequent to the amendment, persons having diploma in mining and mine surveying granted by a duly recognised institute along with a second class certificate of competency or a foreman certificate of competency issued by the Director General of Mines Safety are eligible to be employed as mining engineers.
